NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 150(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY:

Mrsa. Euro _Apex B.V

V/s

M/s Bhara Apex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

Learned counsel for the respondent has filed affidavit dated $3^{\rm rd}$ October 2016 in pursuance of last order and has stated in para 3 & 4 that talks for settlement are at the final stage and likely to crystalize. Let the needful be done within eight weeks and a copy of deed of settlement if any be placed on record .

List on 2nd Dec 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA)

MEMBER (J)

4th October, 2016 (A.k. Arora)